

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

214. C.P. (IB)/1362(MB)2020

**IN THE MATTER OF**

Capita Offshore Services Private Limited

U/s 59 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 11.07.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner: - Adv Omkar V Deosthale (VC)

For the Respondent:

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**ORDER**

On the request of the Counsel for the Petitioner adjourned to **13.08.2024.**

SD/-  
MADHU SINHA  
Member(Technical)  
/Anmol/

SD/-  
REETA KOHLI  
Member(Judicial)